

(b) Does not arise.

(c) and (d). The matter is still under investigation by the Central Bureau of Investigation.

[English]

Facilities at Bombay Airport

6438. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether international airlines have threatened to withhold the rent for July, 1991 due to inadequate facilities available to them at Bombay Airport; and

(b) if so, the details thereof and the steps taken in the matter.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Because of unprecedented rains there was a total breakdown of power at Bombay airport on 8th and 9th June, 91. Detailed discussions have already been held with BSES to improve operational coordination particularly at such times. The Airlines Operators Committee is also satisfied with the steps taken to restore the Airport facilities. Out of 34 International airlines, 30 have already paid the rent for July, 1991.

[Translation]

Power Projects In Eighth Plan

6439. SHRI RAMESHWAR PATIDAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the work on setting of an additional unit of 500 megawatts in Vindhyachal thermal power station, the Kawas gas-based power project and the Gandhar gas-based power project are likely to be completed during the period of Eighth Plan; and

(b) if so, the extent of power likely to be given to Madhya Pradesh out of the installed capacity of these projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a)

(i) Vindhyachal Super Thermal Power Project Stage-II (2x500 MW).

The project consists of 2 units of 500 MW each. The first 500 MW unit is scheduled to be commissioned within 60 months from the date of signing of supply agreement with Soviets and the second 500 MW unit of 12 months thereafter. The project will require investment approval by the Government.

(ii) Kawas Gas Based Power Project (644 MW).

Various units under the project are scheduled for commissioning as under:-

| | |
|--------------------------------|-------------|
| Gas Turbine Unit- I (106 MW) | March, 1992 |
| Gas Turbine Unit- II ((106 MW) | May, 1992 |
| Gas Turbine Unit- III (106 MW) | July, 1992 |
| Gas Turbine Unit- IV (106 MW) | Sept, 1992 |

Steam Turbine unit-I (110 MW)

March, 1993

Steam Turbine unit-I I (110 MW)

July, 1993

The project will require investment approval by the Government.

(iii) Gandhar Gas Based Power Project- (650MW)

The commissioning schedule are as follows:-

Gas Turbine Unit-I: 24 months after date of award of main plant.

Subsequent gas turbines at 2 months intervals each thereafter.

Steam Turbine Unit-I: 36 months from the date of award of main plant and Steam Turbine Unit-II, 4 months thereafter.

(b) The allocation of Power from the Central Sector generating stations amongst the beneficiary State/UTs is decided in accordance with the Central formula for allocation of power. Allocation of power to Madhya Pradesh from these projects will be decided in due course according to this formula.

[English]

Shortage of Petrol and LPG in Andhra Pradesh

6440. SHRI DATTATRAYA BANDARU:
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is an acute shortage of petrol and LPG in Andhra Pradesh;

(b) if so, the reasons therefore; and

(c) the steps taken or proposed to be taken to meet the shortage?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(a) and (c). Does not arise.

Funds for Development of Sabarimala and Erumely, Kerala

6441. SHRI P.C. THOMAS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the criteria for allotment of central funds for tourism to States;

(b) whether there is any limit for total amount that can be allotted for any tourism project approved by the State Governments;

(c) the details of projects for which central funds have been allotted for tourism projects of Kerala during the last three years; and

(d) whether the Union Government have allocated funds for development of Sabarimala and Erumely the famous pilgrimages in Kerala?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The Central Department of Tourism extends financial assistance on the basis of specific proposals received from the State Governments for development of tourism infrastructure, subject to availability of funds, their merit and inter-se priorities.

(b) There is no limit for total amount that can be allotted for any tourism project. However, availability of funds, merit and